

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 12<sup>th</sup> APRIL, 2024**

No. 102/A : The services of Mr. Rama Shanker Singh, Presiding Officer, Labour Court, Jamshedpur are recalled from the State Government and on his repatriation to the parent department, he is transferred and posted as Principal District & Sessions Judge, Seraikella-Kharsawan vice Mr. Vijay Kumar No.III on his superannuation on 30/04/2024.

By order of the Court/-  
Sd/-( **Mohammad Shakir**)  
Registrar General

Memo. No. 1459 /Apptt. Dated Ranchi, the 12<sup>th</sup> April, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judge, Jamshedpur/ the Principal District & Sessions Judge, Seraikella-Kharsawan / the Officer concerned for information and needful & the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

  
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 12<sup>th</sup> APRIL, 2024

No. 103 A : The Officers named in Column No.2 of the table given below are transferred and posted as District & Additional Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
1.	Mr. Rakesh Kumar, District & Additional Sessions Judge, Pakur	District & Additional Sessions Judge, Dhanbad.
2.	Mr. Rajeev Ranjan, Special Judge, POCSO Act, Bokaro.	District & Additional Sessions Judge, Deoghar.
3.	Mr. Yogesh Kumar Singh, District & Additional Sessions Judge, Bokaro.	Additional Judicial Commissioner, Ranchi.
4.	Mr. Rajesh Sinha, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).	District & Additional Sessions Judge, Dumka.
5.	Mr. Prem Shankar, District & Additional Sessions Judge, Chatra.	District & Additional Sessions Judge, Gumla
6.	Mr. Santosh Kumar No. 2, District & Additional Sessions Judge, Daltonganj.	District & Additional Sessions Judge, Jamtara.
7.	Mr. Amresh Kumar, District & Additional Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Daltonganj	District & Additional Sessions Judge, Chatra
8.	Mr. Sanjay Kumar Choudhary, District & Additional Sessions Judge, Deoghar.	District & Additional Sessions Judge, Koderma.
9.	Mr. Raj Kumar Mishra, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.	District & Additional Sessions Judge, Daltonganj.
10.	Mr. Akhilesh Kumar, District & Additional Sessions Judge-cum-Spl. Court, elected MP & MLA, Dhanbad.	District & Additional Sessions Judge, Daltonganj.
11.	Mr. Anjane Anuj, OSD, J.H.C., Ranchi.	District & Additional Sessions Judge, Dhanbad.
12.	Mr. Laxman Prasad, District & Additional Sessions Judge- cum-Special Court, elected M.P./M.L.A., Dumka.	District & Additional Sessions Judge, Chaibasa.
13.	Mr. Bimlesh Kumar Sahay, Special Judge, POCSO Act, Garhwa.	District & Additional Sessions Judge, Jamshedpur.
14.	Mr. Ajai Kumar Srivastava Additional Principal Judge, Additional Family Court, Giridih.	District & Additional Sessions Judge, Jamtara.
15.	Mr. Piyush Srivastava District & Additional Sessions Judge, Giridih.	District & Additional Sessions Judge, Godda.
16.	Mrs. Neerja Ashri, District & Additional Sessions Judge, Giridih.	District & Additional Sessions Judge, Lohardaga.
17.	Mr. Durgesh C. Awasthi, District & Additional Sessions Judge, Gumla.	District & Additional Sessions Judge, Dhanbad.



18.	Mr. Dinesh Kumar Mishra, District & Additional Sessions Judge, Hazaribagh.	District & Additional Sessions Judge, Latehar.
19.	Mr. Rajendra Kumar Sinha, District & Additional Sessions Judge, Jamshedpur.	District & Additional Sessions Judge, Deoghar.
20.	Mr. Devesh Kumar Tripathi, District & Additional Sessions Judge, Jamtara.	District & Additional Sessions Judge, Bokaro.
21.	Mr. Tarun Kumar, District & Additional Sessions Judge, Koderma.	District & Additional Sessions Judge, Chaibasa.
22.	Mr. Prakash Jha, Additional Judicial Commissioner-cum- Spl. Judge, Anti Corruption Bureau, Ranchi.	District & Additional Sessions Judge- Dumka.
23.	Mr. Dinesh Kumar, Additional Judicial Commissioner-cum -Spl. Court, elected MP & MLA, Ranchi.	District & Additional Sessions Judge, Garhwa.
24.	Mr. Shahzad Mohammad Shahzad, Additional Judicial Commissioner, Ranchi.	District & Additional Sessions Judge, Chatra.
25.	Mr. Deepak Baranwal, Additional Principal Judge, Additional Family Court, Sahibganj (Rajmahal).	District & Additional Sessions Judge, Bokaro.
26.	Mr. Sanjay Kumar Dubey, District & Additional Sessions Judge, Sahibganj (Rajmahal).	District & Additional Sessions Judge, Latehar
27.	Mr. Kankan Pattadar, District & Additional Sessions Judge, Seraikella - Kharsawan.	District & Additional Sessions Judge, Jamshedpur.
28.	Mr. Amit Shekhar, Special Judge, POCSO Act, Seraikella-Kharsawan	Additional Judicial Commissioner, Ranchi.

*\*Presiding Officer of Special Court, elected M.P./M.L.A are directed to make over the charge of their Courts only after pronouncing Judgment in the cases, if any, already posted for Judgment.*

By order of the Court/-  
Sd/- Mohammad Shakir  
Registrar General

Memo. No. 1460 /Apptt.

Dated Ranchi, the

12<sup>th</sup> April, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi /O/o the Registrar General / the Registrar (Estb), the Registrar (Admn), the Registrar (Vigilance) , the I/c P.P.S. to Hon'ble the Acting Chief Justice, / All the Principal District & Sessions Judges of Jharkhand including the Judicial Commissioner, Ranchi and the Officers concerned for information and needful/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 12<sup>th</sup> APRIL, 2024**

No. 104 A: The Officers named in Column No.2 are transferred and/ posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-.

Sl. No	Name of the officers with designation and present place of posting (with Judgeship / Department)	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Mr. Krishna Kant Mishra, Chief Judicial Magistrate, Ranchi.	a) Civil Judge (Senior Division) b) Lohardaga c) Lohardaga
2.	Mr. Pratap Chandra, Chief Judicial Magistrate, Koderma.	a) Civil Judge (Senior Division) b) Godda c) Godda
3.	Ms. Kamala Kumari, Civil Judge (Sr. Div.), Ranchi.	a) Civil Judge (Senior Division) b) Rajmahal c) Sahibganj
4.	Mr. Walter Bhengra, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.	a) Civil Judge (Senior Division) b) Dumka c) Dumka
5.	Mr. Shera Samson Turkey Civil Judge (Sr.Div.)-cum-J.M., Ranchi.	a) Civil Judge (Senior Division) b) Chatra c) Chatra
6.	Ms. Anju Kumari Minz Civil Judge (Sr.Div.)-cum-J.M., Ranchi.	a) Civil Judge (Senior Division) b) Godda c) Godda
7.	Mr. Vishal Gaurav A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Bokaro (Bermo at Tenughat).	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
8.	Mr. Manoj Kumar Indwar Civil Judge (Sr.Div.)-cum-J.M., Chatra.	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
9.	Mr. Manoj Kumar Prajapati Chief Judicial Magistrate, Deoghar.	a) Civil Judge (Senior Division) b) Bermo at Tenughat c) Bokaro
10.	Mr. Sanjit Kumar Chandra, A.C.J.M.-cum- Civil Judge (Sr. Div.) - I, Deoghar.	a) Civil Judge (Senior Division) b) Deoghar c) Deoghar
11.	Mr. Ravi Narayan Civil Judge (Sr. Div.), Deoghar	a) Civil Judge (Senior Division) b) Madhupur c) Deoghar
12.	Mr. Amit Kumar Vaish A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Madhupur (Deoghar).	a) Civil Judge (Senior Division) b) Koderma c) Koderma
13.	Md. Naeem Ansari Civil Judge (Sr.Div.)-cum-J.M., Giridih	a) Civil Judge (Senior Division) b) Jamtara c) Jamtara
14.	Mr. Daya Ram A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Godda	a) Civil Judge (Senior Division) b) Chatra c) Chatra
15.	Mr. Chandra Bhanu Kumar Chief Judicial Magistrate, Jamshedpur	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
16.	Ms. Archana Mishra A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
17.	Mrs. Sushila Soreng, UOP as Secretary, DLSA, Jamshedpur	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
18.	Mr. Kusheshwar Sinku Chief Judicial Magistrate Jamtara	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
19.	Mr. Chandan . C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M. Lohardaga	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi



20.	Mr. Dileep Rajeshwar Tirkey Secretary, DLSA Ramgarh	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
21.	Mr. Anup Tirkey, Under Secretary-cum-Dy. L.R., Law (J.) Department, Ranchi	a) Civil Judge (Senior Division) b) Dumka c) Dumka
22.	Ms. Arpana Kumari, Civil Judge (Sr. Div.)-cum- J.M., Dumka.	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
23.	Mr. Rajesh Srivastava Secretary DLSA, Sahebganj	a) Civil Judge (Senior Division) b) Sahibganj c) Sahibganj
24.	Ms. Nibha Ranjana Lakra, Secretary, DLSA, Bokaro	a) Civil Judge (Senior Division) b) Bokaro c) Bokaro
25.	Ms. Nitasha Barla, Secretary, DLSA, Dhanbad	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
26.	Ms. Swati Vijay Upadhyay, Secretary, DLSA Latehar	a) Civil Judge (Senior Division) b) Latehar c) Latehar
27.	Mr. Sharat Nishikant Kujur, Secretary, DLSA, Garhwa	a) Civil Judge (Senior Division) b) Nagar Untari c) Garhwa
28.	Ms. Anamika Kisku, Secretary, DLSA, Seraikeella Kharsawan	a) Civil Judge (Senior Division) b) Seraikeella-Kharsawan c) Seraikeella-Kharsawan
29.	Mr. Rakesh Ranjan, Secretary, DLSA, Ranchi	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
30.	Ms. Nirmala Barla, Secretary, DLSA, Gumla	a) Civil Judge (Senior Division) b) Gumla c) Gumla

By Order of the Court/-  
Sd/-Mohammad Shakir  
Registrar General

MEMO. NO. 1461 /APPT. DATED RANCHI, THE 12<sup>th</sup> April, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ the Judicial Commissioner, Ranchi & all the concerned Principal District & Sessions Judges for information and communication to the Officer concerned with a direction to join their new assignment accordingly.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 12<sup>th</sup> APRIL, 2024**

No 105 A: In exercise of powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court is pleased to confer upon the Officers named in Column No.2 of the table given below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the Districts noted against their respective names in Column No.3 of the table.

Further, in exercise of the powers conferred under Sub Section (1) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are appointed as Chief Judicial Magistrate for the Districts noted against their respective names in Column No.3 of the table given below:-

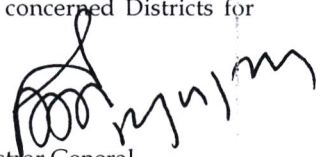
Sl. No.	Name of the officers with designation and present place of posting (with Judgeship/Department).	Name of the District
1	2	3
1.	Mr. Krishna Kant Mishra, Chief Judicial Magistrate, Ranchi. [Under orders of transfer and posting at Lohardaga as Civil Judge (Sr. Division)]	Lohardaga
2.	Mr. Vishal Gaurav, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Bokaro (Bermo at Tenughat). [Under orders of transfer and posting at Jamshedpur as Civil Judge (Sr. Division)]	Jamshedpur
3.	Ms. Kumari Jiv, Civil Judge (Senior Division), Deoghar.	Deoghar
4.	Mr. Amit Kumar Vaish, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Madhupur (Deoghar). [Under orders of transfer and posting at Koderma as Civil Judge (Sr. Division)]	Koderma
5.	Mr. Bishwanath Oraon, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Jamtara	Jamtara
6.	Mr. Chandan, C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Lohardaga [Under orders of transfer and posting at Ranchi as Civil Judge (Sr. Division)]	Ranchi
7.	Mr. Anup Tirkey, Under Secretary-cum-Dy. L.R., Law (J.) Department, Ranchi. [Under orders of transfer and posting at Dumka as Civil Judge (Sr. Division)]	Dumka

By order of the Court/-

Sd/-Mohammad Shakir  
Registrar General

Memo. No. 1462/Apptt. .... Dated Ranchi, the 12<sup>th</sup> April, 2024

Copy forwarded to the concerned Principal District & Sessions Judges including the Judicial Commissioner, Ranchi for information and communication to the Officers concerned /Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ Dy. Commissioners and Superintendent of Police of the concerned Districts for information and necessary action.

  
Registrar General



**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 12<sup>th</sup> APRIL, 2024**

No. 106 A: In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court has been pleased to confer upon the Officers, named in Column No. 2 of the table given below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the District noted against their names in Column No. 3 of the table.

Further, in exercise of the powers conferred under Sub Section (2) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are also appointed as Additional Chief Judicial Magistrate for the District mentioned against their names and to vest them with all the powers of a Chief Judicial Magistrate under the Criminal Procedure Code, 1973 (Act 2 of 1974), or under any other law for the time being in force as the High Court may direct, which they will exercise only in the District/Subdivision mentioned against their names in Column No.4.

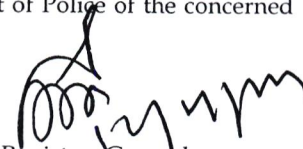
Sl. No.	Name of the Officers with designation and present place of posting.	Name of the District	Name of the Subdivision
1	2	3	4
1.	Mr. Krishna Kant Mishra, Chief Judicial Magistrate, Ranchi.  [Under orders of transfer and posting at Lohardaga as Civil Judge (Sr. Division)]	Lohardaga	Lohardaga
2.	Mr. Pratap Chandra,  Chief Judicial Magistrate, Koderma.  [Under orders of transfer and posting at Godda as Civil Judge (Sr. Division)].	Godda	Godda
3.	Mr. Manoj Kumar Prajapati, Chief Judicial Magistrate, Deoghar.  [Under orders of transfer and posting at Bermo at Tenughat as Civil Judge (Sr. Division)].	Bokaro	Bermo at Tenughat
4.	Ms. Meenakshi Mishra  Civil Judge (Sr. Div.), Deoghar	Deoghar	Deoghar
5.	Mr. Ravi Narayan Civil Judge (Sr. Div.), Deoghar. [Under orders of transfer and posting at Madhupur (Deoghar) as Civil Judge (Sr. Division)]	Deoghar	Madhupur
6.	Md. Naeem Ansari Civil Judge (Sr.Div.)-cum-J.M., Giridih [Under orders of transfer and posting at Jamtara as Civil Judge (Sr. Division)]	Jamtara	Jamtara
7.	Mr. Daya Ram A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Godda [Under orders of transfer and posting at Chatra as Civil Judge (Sr. Division)]	Chatra	Chatra
8.	Mr. Chandra Bhanu Kumar Chief Judicial Magistrate, Jamshedpur [Under orders of transfer and posting at Ranchi as Civil Judge (Sr. Division)]	Ranchi	Ranchi

By Order of the Court/-

Sd/-(Mohammad Shakir)

Registrar General

Copy forwarded to the concerned Principal District & Sessions Judges including the Judicial Commissioner, Ranchi for information and communication to the Officers concerned/Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ Dy. Commissioners and Superintendent of Police of the concerned Districts for information and necessary action.



Registrar General



**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 12<sup>th</sup> APRIL, 2024**

No. 107 A : The Civil Judges (Senior Division) named in Column No. (2) of the table given below are appointed as Civil Judges (Senior Division)-I in the Judgeships to be stationed ordinarily at the places mentioned in column No. (3) of the table.

As indicated in Column No. (4), the Civil Judges (Senior Division)-I is also vested with the powers of a Judge of a Court of Small Causes with the necessary pecuniary and territorial jurisdiction for the trial of suits cognizable by such a Court.

The powers vested as per Column No. (4) should not, however, be exercised by the Officers concerned unless they are published in the Jharkhand Gazette or the District Gazette.

Sl. No.	Name of the Officers with Designation and present place of posting (with judgeship) [UOT/UOP, if any]	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at c) Name of the judgeship in which appointed on transfer	Special powers with which the officer is vested at the new station.
(1)	(2)	(3)	(4)
1.	Mr. Krishna Kant Mishra, Chief Judicial Magistrate, Ranchi.  [Under orders of transfer and posting at Lohardaga as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Lohardaga c) Lohardaga	S.C.C. powers of Rs.1500/- within the local limits of Lohardaga Munsifi
2.	Mr. Pratap Chandra,  Chief Judicial Magistrate, Koderma.  [Under orders of transfer and posting at Godda as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Godda c) Godda	XXXXX
3.	Mr. Manoj Kumar Prajapati, Chief Judicial Magistrate, Deoghar.  [Under orders of transfer and posting at Bermo at Tenughat as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Bermo at Tenughat c) Bokaro	S.C.C. powers of Rs.1500/- within the local limits of Bermo at Tenughat Munsifi
4.	Ms. Meenakshi Mishra  Civil Judge (Sr. Div.), Deoghar	a) Civil Judge (Sr. Division) b) Deoghar c) Deoghar	XXXXX
5.	Mr. Ravi Narayan Civil Judge (Sr. Div.), Deoghar. [Under orders of transfer and posting at Madhupur (Deoghar) as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Madhupur c) Deoghar	XXXXX
6.	Md. Naem Ansari Civil Judge (Sr.Div.)-cum-J.M., Giridih [Under orders of transfer and posting at Jamtara as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Jamtara c) Jamtara	XXXXX
7.	Mr. Daya Ram A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Godda [Under orders of transfer and posting at Chatra as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Chatra c) Chatra	S.C.C. powers of Rs.1500/- within the local limits of Chatra Munsifi

8.	Mr. Chandra Bhanu Kumar Chief Judicial Magistrate, Jamshedpur [Under orders of transfer and posting at Ranchi as Civil Judge (Sr. Division)]	a) Civil Judge (Sr. Division) b) Ranchi c) Ranchi	S.C.C. powers of Rs.1500/- within the local limits of Ranchi Munsifi
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By order of the Court/-  
Sd/-(Mohammad Shakir)  
Registrar General

Memo. No. .... /Apptt. .... Dated Ranchi, the 12<sup>th</sup> April, 2024

Copy forwarded to the concerned Principal District & Sessions Judges including the Judicial Commissioner, Ranchi for information and communication to the Officers concerned.

The concerned Principal District & Sessions Judges are requested to see that the notification is published in the District Gazette within the time prescribed as per Court's letter No.7988-8020 dated 11.06.1986.

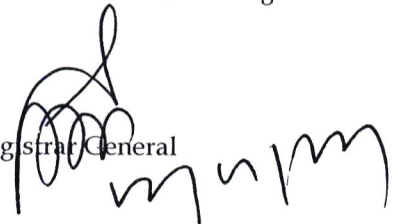
Sd/- (Mohammad Shakir)  
Registrar General

Memo. No. 1465 /Apptt. .... Dated Ranchi, the 12<sup>th</sup> April, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/the Dy. Commissioner of the concerned District for information and necessary action.

(The Dy. Commissioners are requested to get the notification published in the District Gazette within fortnight from the receipt of this order).

Registrar General





**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 12<sup>th</sup> APRIL, 2024**

No. 108 A: In exercise of the powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the additional powers of a Judicial Magistrate of the 1<sup>st</sup> Class upon the Officer named in Column No. 2. of the table given below for the territorial jurisdiction mentioned in Column No. 3. to try and, if necessary, to commit for trial of cases with respect to the offence under the Acts as mentioned in Law Department's, Government of Bihar, Memo. No.1806/J & 1604/J dated 13.4.1992 and 21.4.1999 respectively.

The Court has further pleased to confer upon him the additional powers to take cognizance of such cases which he has been authorised to try.

The Officer is also appointed to act as Presiding Officer of the Special Court established with his Headquarters as mentioned against his name in Column No. 4. of the table, having jurisdiction as mentioned in Column No. 3. for trial of cases relating to Economic Offences under the Acts mentioned in the Law Department's aforesaid Memo.

Sl. No.	Name of the Officers with designation and present place of posting (With Judgeship)	Territorial Jurisdiction	Headquarters of the Court
1.	2.	3.	4.
1.	Mr. Manoj Kumar Indwar Civil Judge (Sr.Div.)-cum-J.M., Chatra. [Under orders of transfer to Ranchi as Civil Judge (Sr. Division)]	Ranchi, Lohardaga, Gumla, Simdega, Palamau, Latehar and Garhwa	Ranchi

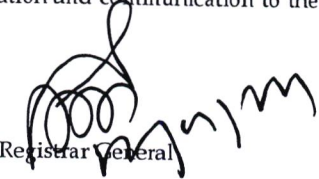
By order of the Court/-

Sd/- (Mohammad Shakir)

Registrar General

Memo. No. 1466/Apptt. .... Dated Ranchi, the 12<sup>th</sup> April, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the website of this Court/ the Judicial Commissioner, Ranchi & the Principal District & Sessions Judge, Chatra for information and communication to the Officer concerned.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 12<sup>TH</sup> APRIL, 2024**

**No. 109 A:** The Judicial officers named in Column no. 02 are transferred/ posted as Civil Judge (Junior Division), permanent Court in the Judgeship and station mentioned in Column no. 03 of the table given below.

As mentioned in Column no. 04, the officers concerned are also vested with the powers conferred under sub-section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887) as amended by the Bengal, Agra and Assam Civil Courts (Jharkhand Amendment) Act, 2018 to try, under the ordinary procedure, the original suits of pecuniary and territorial jurisdiction.

As further mentioned in Column no. 04, the officers concerned are also vested with the powers of a Judge of the Court of Small Causes for the trial of suits cognizable by such a Court with the necessary pecuniary and territorial jurisdiction.

The powers vested in Column no. 04 should not, however, be exercised by the officers concerned unless the same is published in the Jharkhand Gazette or in the District Gazette.

<b>Sl. No.</b>	<b>Name of the officer with designation and present place of posting</b>	<b>a) Designation at the Station b) Place where the officer is to be ordinarily stationed at c) Name of the Judgeship in which posted</b>	<b>Special power with which the officer is vested at the station/new station. a) Under Bengal, Agra &amp; Assam Civil Courts Act (under ordinary procedure) b) Under the Provincial small cause Court's Act, 1887.</b>	<b>Designation of the officers after vesting the powers of Civil Judge (Junior Division) &amp; others</b>
<b>01</b>	<b>02</b>	<b>03</b>	<b>04</b>	<b>05</b>
1.	Ms. Sakshi Srivastava, Addl. Civil Judge (Jr. Div.)-cum-JM Bermo at Tenughat (Bokaro) [U.O.T.]	(a) Civil Judge (Junior Division) (b) Giridih (c) Giridih	(a) Rs. 7,00,000/- within the local limits of Giridih Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Giridih Munsifi	Civil Judge (Jr. Div.)-cum-J.M., Giridih
2.	Mr. Chandan Kumar Goswami, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj [U.O.T.]	(a) Civil Judge (Junior Division) (b) Ranchi (c) Ranchi	(a) Rs. 7,00,000/- within the local limits of Ranchi Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Ranchi Munsifi	Civil Judge (Jr. Div.), Ranchi
3.	Ms. Divya Raghav, Civil (Jr. Div.), Dhanbad [U.O.T.]	(a) Civil Judge (Junior Division) (b) Daltonganj (c) Daltonganj	(a) Rs. 7,00,000/- within the local limits of Daltonganj Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Daltonganj Munsifi	Civil Judge (Jr. Div.)-cum-J.M.-cum-Spl. Court, elected MP/MLA, Daltonganj
4.	Mr. Abhinav Tripathi, JM-cum-Judge Incharge, Dhanbad [U.O.T.]	(a) Civil Judge (Junior Division) (b) Garhwa (c) Garhwa	(a) Rs. 7,00,000/- within the local limits of Garhwa Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Garhwa Munsifi	Civil Judge (Jr. Div.)-cum-J.M., Garhwa
5.	Ms. Ayesha Singh Sardar, Addl.CJ(JD)-cum-JM, Dhanbad [U.O.T.]	(a) Civil Judge (Junior Division) (b) Ramgarh (c) Ramgarh	(a) Rs. 7,00,000/- within the local limits of Ramgarh Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Ramgarh Munsifi	Civil Judge (Jr.Div.)-cum-J.M., Ramgarh
6.	Mr. Sonali Singh, Addl. Civil Judge (Jr. Div.)-cum-JM, Chatra [U.O.T.]	(a) Civil Judge (Junior Division) (b) Chatra (c) Chatra	(a) Rs. 7,00,000/- within the local limits of Chatra Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Chatra Munsifi	S.D.J.M-cum-Civil Judge (Jr. Div.), Chatra
7.	Mr. Abhinandan Pandey, Addl. CJ (Jr. Div.)-cum-JM, Giridih [U.O.T.]	(a) Civil Judge (Junior Division) (b) Bokaro (c) Bokaro	(a) Rs. 7,00,000/- within the local limits of Bokaro Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Bokaro Munsifi	Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Bokaro
8.	Ms. Priya Kumari, Addl. CJ (Jr. Div.)-cum-JM, Giridih [U.O.T.]	(a) Civil Judge (Junior Division) (b) Hazaribagh (c) Hazaribagh	(a) Rs. 7,00,000/- within the local limits of Hazaribagh Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Hazaribagh Munsifi	Civil Judge (Jr. Div.)-cum-JM-cum-PM, JJ Board, Hazaribagh



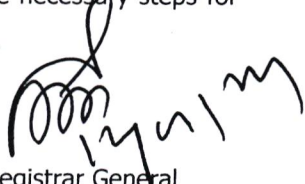
9.	Mr. Pranav Kumar, Judge I/c-cum-PM, JJ Board-cum-JM, Gumla [U.O.T.]	(a) Civil Judge (Junior Division) (b) Latehar (c) Latehar	(a) Rs. 7,00,000/- within the local limits of Latehar Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Latehar Munsifi	SDJM -cum-Civil Judge (Jr. Div.), Latehar
10.	Ms. Arpita Narayan, SDJM-cum-Spl. Court, elected MP/MLA, Hazaribagh [U.O.T.]	(a) Civil Judge (Junior Division) (b) Dhanbad (c) Dhanbad	(a) Rs. 7,00,000/- within the local limits of Dhanbad Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Dhanbad Munsifi	Civil Judge (Jr. Div.)- cum-JM-cum-Spl. Court, elected MP/MLA, Dhanbad
11.	Mr. Dinesh Bauri, SDJM-cum-Civil Judge (Jr. Div.), Khunti [U.O.T.]	(a) Civil Judge (Junior Division) (b) Ghatshila (c) East Singhbhum at Jamshedpur	(a) Rs. 7,00,000/- within the local limits of Ghatshila Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Ghatshila Munsifi	S.D.J.M, -cum-Civil Judge (Jr. Div.)-cum- Judge Incharge, Ghatshila (Jamshedpur).
12.	Mr. Mithilesh Kumar, SDJM-cum-PM, JJ Board, Latehar [U.O.T.]	(a) Civil Judge (Junior Division) (b) Koderma (c) Koderma	(a) Rs. 7,00,000/- within the local limits of Koderma Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Koderma Munsifi	Civil Judge (Jr. Div.), Koderma
13.	Ms. Vidyawati Kumari, JM-cum-PM, JJ Board, Ramgarh [U.O.T.]	(a) Civil Judge (Junior Division) (b) Khunti (c) Khunti	(a) Rs. 7,00,000/- within the local limits of Khunti Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Khunti Munsifi	SDJM-cum-Civil Judge (Jr. Div.), -cum- Judge I/c -cum-PM, JJ Board, Khunti
14.	Ms. Aishwarya Srivastava, Addl. CJ (Jr. Div.)-cum-JM, Ranchi. [U.O.T.]	(a) Civil Judge (Junior Division) (b) Gumla (c) Gumla	(a) Rs. 7,00,000/- within the local limits of Gumla Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Gumla Munsifi	Civil Judge (Jr. Div.), Gumla
15.	Mr. Amit Kumar Gupta, Railway JM, Sahebganj [U.O.T.]	(a) Civil Judge (Junior Division) (b) Lohardaga (c) Lohardaga	(a) Rs. 7,00,000/- within the local limits of Lohardaga Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Lohardaga Munsifi	S.D.J.M.- cum-Civil Judge (Jr.Div.)-cum- Judge Incharge, Lohardaga

By order of the Court,  
Sd/- Mohammad Shakir  
Registrar General

**Memo No. 1467 /Apptt.**

**Dated Ranchi the 12<sup>th</sup> April, 2024**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the concerned Principal District and Sessions Judges & the Judicial Commissioner, Ranchi for information and (communication to the Officers concerned) / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**The 12<sup>TH</sup> APRIL, 2024**

**No. 110 A:** the Judicial Officers named in Column no. 02 are transferred/ posted as Judicial Magistrate at the places mentioned against their names given in Column no. 03 of the table below;

Also in exercise of powers conferred under sub-section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class, with immediate effect, upon the Judicial officers named in Column no. 2 for the Districts mentioned against their names, given in Column no. 3 of the table below;

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12, of the said Criminal Procedure Code, these officers are also designated as **Sub-Divisional Judicial Magistrates**, with immediate effect, for the Subdivision noted against their respective names in "(c)" of Column no. 3 of the said table.

<b>Sl. No.</b>	<b>Name of the officer with designation and present place of posting</b>	<b>(a) Station transferred/ posted to (b) Name of the Judgeship (c) Name of the Sub-division</b>	<b>Designation of the officers after vesting the powers of SDJM &amp; others</b>
<b>01</b>	<b>02</b>	<b>03</b>	<b>04</b>
1.	Ms. Minakshi Verma, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro [U.O.T.]	(a) Giridih (b) Giridih (c) Giridih	S.D.J.M., Giridih
2.	Ms. Rupam Smriti Topno, Addl. Civil Judge (Jr. Div.)-cum-JM, Bermo at Tenughat (Bokaro). [U.O.T.]	(a) Ranchi (b) Ranchi (c) Ranchi	S.D.J.M. Ranchi
3.	Mr. Sadish Ujwal Beck, CJ (JD)-cum-SDJM--Judge In-Charge, Chatra. [U.O.T.]	(a) Pakur (b) Pakur (c) Pakur	SDJM-cum-PM, JJ Board, Pakur
4.	Ms. Divya Aswani, Addl.CJ(JD)-cum-JM, Dhanbad [U.O.T.]	(a) Jamshedpur (b) East Singhbhum at Jamshedpur (c) Jamshedpur	SDJM-cum-PM, JJ Board, Jamshedpur
5.	Mr. Harshit Tiwari, Addl. CJ (Jr. Div.)-cum-JM-cum-Judge I/c, Garhwa. [U.O.T.]	(a) Ramgarh (b) Ramgarh (c) Ramgarh	S.D.J.M.-cum-Judge I/c, Ramgarh
6.	Mr. Amit Khanna, JM-cum-Judge I/c, Nagar Untari (Garhwa) [U.O.T.]	(a) Seraikella (b) Seraikella (c) Chandil	S.D.J.M., Chandil (Seraikella - Kharsawan)
7.	Mr. Sonali Singh, Addl. Civil Judge (Jr. Div.)-cum-JM, Chatra [U.O.T.]	(a) Chatra (b) Chatra (c) Chatra	S.D.J.M-cum-Civil Judge (Jr. Div.), Chatra
8.	Mr. Abhijeet Pandey, SDJM, Giridih	(a) Dhanbad (b) Dhanbad (c) Dhanbad	S.D.J.M, Dhanbad
9.	Mr. Mohit Chaudhary, Addl. CJ (Jr. Div.)-cum-JM, Giridih [U.O.T.]	(a) Dumka (b) Dumka (c) Dumka	S.D.J.M.-cum-Spl. Court, MP/MLA, Dumka.
10.	Ms. Payal Jha, Addl. CJ (Jr. Div.)-cum-JM, Giridih. [U.O.T.]	(a) Bokaro (b) Bokaro (c) Bokaro	S.D.J.M., Bokaro
11.	Ms. Anupriya Sanga, Addl. CJ (Jr. Div.)-cum-JM, Giridih. [U.O.T.]	(a) Godda (b) Godda (c) Godda	S.D.J.M., Godda
12.	Mr. Pranav Kumar, Judge I/c-cum-PM, JJ Board-cum-JM, Gumla [U.O.T.]	(a) Latehar (b) Latehar (c) Latehar	SDJM -cum-Civil Judge (Jr. Div.), Latehar
13.	Ms. Sumi Bina Horo, Addl. CJ (Jr. Div.)-cum-JM, Hazaribagh [U.O.T.]	(a) Simdega (b) Simdega (c) Simdega	S.D.J.M., Simdega
14.	Mr. Dinesh Bauri, SDJM-cum-Civil Judge (Jr. Div.), Khunti	(a) Ghatshila (b) East Singhbhum at Jamshedpur (c) Ghatshila	S.D.J.M, -cum-Civil Judge (Jr. Div.)-cum-Judge Incharge, Ghatshila (Jamshedpur).
15.	Mr. Tushar Anand, Addl.CJ(JD)-cum-Judge I/c-cum-JM-cum-PM, JJ Board, Khunti [U.O.T.]	(a) Sahibganj (b) Sahibganj (c) Sahibganj	SDJM- cum-Judge I/c, -cum-PM, JJ Board, Sahibganj
16.	Ms. Suchita Nidhi Tigga, Addl. CJ (Jr. Div.)-cum-JM, Lohardaga. [U.O.T.]	(a) Madhupur (b) Deoghar (c) Madhupur	SDJM, Madhupur (Deoghar)



17.	Mr. Kamal Prakash, JM-cum-Judge I/c, Pakur [U.O.T.]	(a) Daltonganj (b) Daltonganj (c) Daltonganj	SDJM-cum-Judge In-Charge, Daltonganj
18.	Ms. Vidyawati Kumari, JM-cum-PM, JJ Board, Ramgarh [U.O.T.]	(a) Khunti (b) Khunti (c) Khunti	SDJM-cum-Civil Judge (Jr. Div.), - cum- Judge I/c -cum-PM, JJ Board, Khunti
19.	Ms. Kaveri Kumari, SDJM, Ranchi [U.O.T.]	(a) Hazaribagh (b) Hazaribagh (c) Hazaribagh	SDJM-cum-Spl. Court, elected MP/MLA, Hazaribagh
20.	Mr. Amit Kumar Gupta, Railway JM, Sahebganj [U.O.T.]	(a) Lohardaga (b) Lohardaga (c) Lohardaga	S.D.J.M.- cum-Civil Judge (Jr.Div.)- cum-Judge Incharge, Lohardaga

By order of the Court,  
Sd/- Mohammad Shakir  
Registrar General

**Memo No. 1468 /Apptt.**

**Dated Ranchi the 12<sup>th</sup> April, 2024**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the concerned Principal District and Sessions Judges & Judicial Commissioner, Ranchi for information and (communication to the Officers concerned) / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 12<sup>th</sup> April, 2024**

**No. 111 A:** The Judicial Officers named in Column no. 02 are transferred/ posted as Judicial Magistrate at the places mentioned against their names given in Column no. 03 of the table below.

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon the Judicial Officer named in Column no. 02 to be exercised at their respective place of new posting, shown in Column no. 03 of the table:-

Sl. No.	Name of the officer with designation and present place of posting	New place of posting on transfer
01	02	03
1.	Mr. Bankim Chandra Chatterjee, SDJM, Nagar Untari, Garhwa	Deoghar
2.	Ms. Rashim Chandel, SDJM, Bokaro	Daltonganj
3.	Ms. Samirah Khan, Civil Judge (Jr. Div.)-cum-J.M.-cum-P.M., JJ Board, Bokaro.	Daltonagnj
4.	Ms. Sakshi Srivastava, Addl. Civil Judge (Jr. Div.)-cum-JM Bermo at Tenughat (Bokaro).	Giridih
5.	Mr. Mukti Bhagat, JM-cum-PM, JJ Board, Chatra	Godda
6.	Mr. Amit Gupta, SDJM-cum-Judge I/c, Daltonganj	Ranchi.
7.	Mr. Satish Kumar Munda, Civil Judge (Jr. Div.)-cum-Spl. Court, elected MP/MLA, Daltonganj.	Godda
8.	Ms. Ruby, J.M.-cum-P.M., JJ Board, Daltonganj.	Giridih
9.	Ms. Apekchha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj	Dhanbad
10.	Ms. Sushila Hansda, SDJM, Madhupur (Deoghar)	Giridih
11.	Ms. Mosrat Ziya Tara, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.	Dhanbad
12.	Ms. Pratima Oraon, JM-cum-PM, JJ Board, Dhanbad.	Ramgarh
13.	Ms. Punam Kumari, SDJM, Dhanbad.	Gumla
14.	Ms. Anushka Jain, Civil Judge (Jr. Div.)-cum-JM-cum-Spl. Court, elected MP/MLA, Dhanbad	Hazaribagh
15.	Mr. Sumant Dixit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad	Hazaribagh.
16.	Ms. Divya Raghav, Civil Judge (Jr. Div.), Dhanbad	Daltonganj
17.	Mr. Abhinav Tripathi, JM-cum-Judge Incharge, Dhanbad.	Garhwa
18.	Ms. Pooja Pandey, Addl.CJ(JD)-cum-JM, Dhanbad.	Ranchi.
19.	Ms. Ayesha Singh Sardar, Addl.CJ(JD)-cum-JM, Dhanbad.	Ramgarh
20.	Mr. Sidhant Tigga, Addl.CJ(JD)-cum-JM, Dhanbad.	Jamshedpur
21.	Mr. Jitendra Ram, S.D.J.M.-cum-Spl. Court, MP/MLA, Dumka.	Jamshedpur
22.	Mr. Shailendra Kumar Napit, JM, Dumka.	Nagar Untari (Garhwa).
23.	Mr. Vijay Kumar Das, Addl. CJ (Jr. Div.), Garhwa	Pakur
24.	Mr. Edith Horo, JM-cum-PM, JJ Board, Giridih.	Chatra
25.	Mr. Prashant Singh, Addl. Civil Judge (Jr. Div.)-cum-JM, Chatra	Chatra
26.	Mr. Ishraque Zeya Khan, Addl. CJ (Jr. Div.)-cum-JM, Giridih.	Dhanbad.
27.	Mr. Abhinandan Pandey, Addl. CJ (Jr. Div.)-cum-JM, Giridih.	Bokaro
28.	Mr. Hemant Kumar Singh, Addl. CJ (Jr. Div.)-cum-JM, Giridih.	Dhanbad
29.	Ms. Saquia Kausar, Addl. CJ (Jr. Div.)-cum-JM, Giridih.	Garhwa.
30.	Mr. Mahendra Pandit, Addl. Civil Judge (Jr.Div.)-cum-J.M., Garhwa	Garhwa
31.	Ms. Shalika Anna Herenz, Addl. CJ (Jr. Div.)-cum-JM, Giridih.	Jamtara
32.	Ms. Priya Kumari, Addl. CJ (Jr. Div.)-cum-JM, Giridih.	Hazaribagh
33.	Ms. Anamika Kachhap, Addl. CJ (Jr. Div.)-cum-JM, Giridih.	Dhanbad
34.	Ms. Megha Priyanka Lakra, Addl. CJ (Jr. Div.)-cum-JM, Giridih.	Dhanbad
35.	Mr. Kishore Kumar, JM-cum-PM, JJ Board, Godda.	Bokaro
36.	Mr. Divyam Chaudhary, JM-cum-Judge I/c, Godda	Hazaribagh
37.	Ms. Kriti Kumari Burnwal, SDJM, Godda	Hazaribagh
38.	Ms. Jaya Smita Kujur, Civil Judge (Jr. Div.), Gumla.	Lohardaga.
39.	Ms. Reema Kumari, Civil Judge (Jr. Div.)-cum-JM-cum-PM, JJ Board, Hazaribagh.	Gumla
40.	Ms. Arpita Narayan, SDJM-cum-Spl. Court, elected MP/MLA, Hazaribagh.	Dhanbad.
41.	Ms. Shivani Sharma, Addl. CJ (Jr. Div.)-cum-JM, Hazaribagh.	Dhanbad



42.	Ms. Nikhat Ayesha, Addl. CJ (Jr. Div.)-cum-JM, Hazaribagh.	Giridih
43.	Mr. Mohit, JM-cum-Judge I/c, Hazaribagh	Bokaro
44.	Ms. Shristi Kumari, Addl. CJ (Jr. Div.)-cum-JM, Hazaribagh	Bokaro
45.	Ms. Purnima Tirkey, Addl. CJ (Jr. Div.)-cum-JM, Hazaribagh	Ranchi
46.	Ms. Kanchan Kumari, SDJM-cum-PM, JJ Board, Jamshedpur.	Ranchi
47.	Ms. Shree Priya, Addl. CJ (Jr. Div.)-cum-JM, Jamshedpur.	Giridih
48.	Mr. Utkarsh Jain, JM-cum-Judge I/c, Jamshedpur	Latehar
49.	Mr. Numan Khan Azam, Addl. CJ (Jr. Div.)-cum-JM, Jamshedpur	Ranchi
50.	Ms. Jyotsna Pandey, Addl. CJ (Jr. Div.)-cum-JM, Jamshedpur	Koderma
51.	Mr. Alok Ojha, Addl. CJ (Jr. Div.)-cum-JM, Jamshedpur	Rajmahal (Sahebganj)
52.	Ms. Ekta Saxena, Addl. CJ (Jr. Div.)-cum-JM, Jamshedpur	Ranchi
53.	Ms. Namita Minz, Addl. CJ (Jr. Div.)-cum-JM, Jamshedpur	Koderma
54.	Mr. Amit Alda, SDJM-cum-Civil Judge (Jr. Div.), Ghatshila (Jamshedpur).	Jamtara
55.	Mr. Arvind Kumar No. 3, Judge I/c-cum-JM, Jamtara	Jamshedpur
56.	Md. Danish Nawaz, Civil Judge (Jr. Div.), Koderma.	Giridih
57.	Ms. Puja Kumari Lal, JM-cum-PM, JJ Board, Lohardaga.	Jamshedpur
58.	Mr. Raj Kalyan, SDJM-Civil Judge (Jr. Div.)-cum-Judge I/c, Lohardaga.	Godda
59.	Ms. Anulica Kumar, SDJM, Ramgarh	Garhwa
60.	Ms. Smriti Tripathi, Addl. CJ (Jr. Div.)-cum-JM, Ramgarh	Giridih
61.	Mr. Khalid Rasheed Ali Ahmed, J.M.-cum-Judge I/c, Ramgarh.	Godda
62.	Ms. Samar Afshan, Addl. CJ (Jr. Div.)-cum-JM, Ranchi	Dhanbad
63.	Ms. Shradha Bhushan, Addl. CJ (Jr. Div.)-cum-JM, Ranchi	Gumla
64.	Mr. Alok Singh, SDJM-cum-PM JJ Board-cum-Judge I/c, Sahebganj	Ramgarh
65.	Md. Mahaboob Alam, JM, Rajmahal (Sahebganj)	Giridih
66.	Mr. Prateek Raj, Addl. Civil Judge (Jr.Div.)-cum-J.M, Gumla	Gumla

Accordingly, the aforesaid officers are directed to join their new assignment at the Judgeship as mentioned in Column No. 03 of the table above before the concerned Principal District & Sessions Judges of Jharkhand/ the Judicial Commissioner, Ranchi with immediate effect.

Further, the concerned Principal District and Sessions Judges of Jharkhand and the Judicial Commissioner, Ranchi are hereby directed to use their own discretionary powers in distributing judicial works amongst aforesaid officers.

By Order of the Court,

Sd/- Mohammad Shakir

Registrar General

**Memo No. 1469 /Apptt.**

**Dated Ranchi the 12<sup>th</sup> April, 2024**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the concerned Principal District and Sessions Judges of Jharkhand and the Judicial Commissioner, Ranchi for information and (communication to the Officer concerned) / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.

Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 12<sup>TH</sup> APRIL, 2024**

No. 112 A : The Officers named in Column No. 02 are transferred/ posted as Registrars/ Judges In-charge, Civil Courts, at the places mentioned against their respective names in Column no. 03 of the table below, to do the administrative duties in those Judgeships :-

<b>Sl No.</b>	<b>Name of the officer with designation and present place of posting</b>	<b>Station where duties are to be performed</b>	<b>Designation of the officers after designated as Registrar &amp; others</b>
<b>01</b>	<b>02</b>	<b>03</b>	<b>04</b>
1.	Mr. Bankim Chandra Chatterjee, SDJM, Nagar Untari, Garhwa	Deoghar	J.M.-cum-Judge I/c, Deoghar
2.	Mr. Satish Kumar Munda, Civil Judge (Jr. Div.)-cum-Spl. Court, elected MP/MLA, Daltonganj [U.O.T.]	Godda	J.M.-cum-Judge in charge, Godda
3.	Mr. Sidhant Tigga, Addl. CJ(JD)-cum-JM, Dhanbad [U.O.T.]	Jamshedpur	JM-cum-Judge I/c, Jamshedpur
4.	Mr. Shailendra Kumar Napit, JM, Dumka [U.O.T.]	Nagar Untari (Garhwa)	JM-cum-Judge I/c, Nagar Untari (Garhwa)
5.	Mr. Harshit Tiwari, Addl. CJ (Jr. Div.)-cum-JM-cum-Judge I/c, Garhwa [U.O.T.]	Ramgarh	SDJM-cum-Judge In-Charge, Ramgarh
6.	Mr. Vijay Kumar Das, Addl. CJ (Jr. Div.), Garhwa [U.O.T.]	Pakur	JM-cum-Judge I/c, Pakur
7.	Mr. Prashant Singh, Addl. Civil Judge (Jr. Div.)-cum-JM, Chatra [U.O.T.]	Chatra	J.M.-cum-Judge Incharge, Chatra
8.	Mr. Ishraque Zeya Khan, Addl. CJ (Jr. Div.)-cum-JM, Giridih [U.O.T.]	Dhanbad	JM-cum-Judge I/c, Dhanbad
9.	Mr. Abhinandan Pandey, Addl. CJ (Jr. Div.)-cum-JM, Giridih [U.O.T.]	Bokaro	Civil Judge (Jr. Div.)-cum-J.M.-cum-PM. J.J. Board-cum-Judge I/c, Bokaro
10.	Mr. Mahendra Pandit, Addl. Civil Judge (Jr.Div.)-cum-J.M., Garhwa [U.O.T.]	Garhwa	Addl. Civil Judge (Jr.Div.)-cum-J.M.-cum-Judge Incharge, Garhwa
11.	Mr. Divyam Chaudhary, JM-cum-Judge I/c, Godda [U.O.T.]	Hazaribagh	JM-cum-Judge I/c, Hazaribagh
12.	Mr. Utkarsh Jain, JM-cum-Judge I/c, Jamshedpur [U.O.T.]	Latehar	J.M.-cum-Judge I/c, -cum-PM, JJ Board, Latehar
13.	Mr. Amit Alda, SDJM-cum-Civil Judge (Jr. Div.), Ghatshila (Jamshedpur) [U.O.T.]	Jamtara	JM-cum-Judge I/c, Jamtara
14.	Mr. Dinesh Bauri, SDJM-cum-Civil Judge (Jr. Div.), Khunti [U.O.T.]	Ghatshila (Jamshedpur)	S.D.J.M, -cum-Civil Judge (Jr. Div.)-cum-Judge Incharge, Ghatshila (Jamshedpur)
15.	Mr. Tushar Anand, Addl. CJ(JD)-cum-Judge I/c-cum-JM-cum-PM, JJ Board, Khunti [U.O.T.]	Sahibganj	SDJM- cum-Judge I/c, -cum-PM, JJ Board, Sahibganj
16.	Md. Danish Nawaz, Civil Judge (Jr. Div.), Koderma [U.O.T.]	Giridih	JM-cum-Judge I/c, Giridih
17.	Mr. Kamal Prakash, JM-cum-Judge I/c, Pakur [U.O.T.]	Daltonganj	SDJM-cum-Judge In-Charge, Daltonganj
18.	Ms. Vidyawati Kumari, JM-cum-PM, JJ Board, Ramgarh [U.O.T.]	Khunti	SDJM-cum-Civil Judge (Jr. Div.), -cum- Judge I/c -cum-PM, JJ Board, Khunti
19.	Mr. Amit Kumar Gupta, Railway JM, Sahebganj [U.O.T.]	Lohardaga	S.D.J.M.- cum-Civil Judge (Jr.Div.)-cum-Judge Incharge, Lohardaga
20.	Mr. Prateek Raj, Addl. Civil Judge (Jr.Div.)-cum-J.M, Gumla	Gumla	Addl. Civil Judge (Jr.Div.)-cum-J.M,-cum-Judge Incharge, Gumla

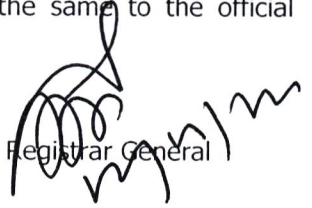
By order of the Court,  
Sd/- Mohammad Shakir  
Registrar General



**Memo No. 1470 /Apptt.**

**Dated Ranchi the 12<sup>th</sup> April, 2024**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the concerned Principal District and Sessions Judges for information and (communication to the Officer concerned) / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**  
**THE 12<sup>TH</sup> APRIL, 2024**

**No. 113 A:** The Judicial Officers named in Column No. 2 are designated as Additional Civil Judge (Junior Division) at the place mentioned against her name given in Column No. 3 of the table given below.

<b>Sl. No.</b>	<b>Name of the officer with designation and present place of posting</b>	<b>Name of Judgeship/place</b>	<b>New Designation of the officer</b>
<b>01</b>	<b>02</b>	<b>03</b>	<b>04</b>
1.	Ms. Rashim Chandel, SDJM, Bokaro [U.O.T.]	Daltonganj	Addl. Civil Judge (Jr. Div.)- cum-JM, Daltonganj
2.	Ms. Apekchha, Addl. Civil Judge (Jr. Div.)-cum- J.M., Daltonganj [U.O.T.]	Dhanbad	Addl. Civil Judge (Jr.Div.)- cum-J.M., Dhanbad
3.	Ms. Sushila Hansda, SDJM, Madhupur (Deoghar) [U.O.T.]	Giridih	Addl. Civil Judge (Jr.Div.)- cum-J.M., Giridih
4.	Ms. Pratima Oraon, JM-cum-PM, JJ Board, Dhanbad [U.O.T.]	Ramgarh	Addl. Civil Judge (Jr. Div.) - cum-J.M., Ramgarh
5.	Ms. Punam Kumari, SDJM, Dhanbad [U.O.T.]	Gumla	Addl. Civil Judge (Jr.Div.)- cum-J.M., Gumla
6.	Ms. Anushka Jain, Civil Judge (Jr. Div.)-cum-JM- cum-Spl. Court, elected MP/MLA, Dhanbad	Hazaribagh	Addl. Civil Judge (Jr.Div.)- cum-J.M., Hazaribagh
7.	Mr. Sumant Dixit Addl. Civil Judge (Jr. Div.)-cum-J.M. Dhanbad [U.O.T.]	Hazaribagh	Addl. CJ (Jr. Div.)-cum-JM, Hazaribagh
8.	Ms. Pooja Pandey, Addl.CJ(JD)-cum-JM, Dhanbad [U.O.T.]	Ranchi	Addl. Civil Judge (Jr.Div.)- cum-J.M., Ranchi
9.	Mr. Jitendra Ram, S.D.J.M.-cum-Spl. Court, MP/MLA, Dumka [U.O.T.]	Jamshedpur	Addl. Civil Judge (Jr. Div.)- cum-J.M, Jamshedpur
10.	Mr. Hemant Kumar Singh, Addl. CJ (Jr. Div.)-cum- JM, Giridih [U.O.T.]	Dhanbad	Addl. Civil Judge (Jr.Div.)- cum-J.M., Dhanbad
11.	Ms. Saquia Kausar, Addl. CJ (Jr. Div.)-cum-JM, Giridih	Garhwa	Addl. Civil Judge (Jr. Div.)- cum-JM, Garhwa
12.	Mr. Mahendra Pandit, Addl. Civil Judge (Jr.Div.)- cum-J.M., Garhwa	Garhwa	Addl. Civil Judge (Jr.Div.)- cum-J.M-cum-Judge Incharge, Garhwa
13.	Ms. Shalika Anna Herenz, Addl. CJ (Jr. Div.)-cum- JM, Giridih [U.O.T.]	Jamtara	Addl. Civil Judge (Jr. Div.)- cum-JM, Jamtara
14.	Ms. Anamika Kachhap, Addl. CJ (Jr. Div.)-cum-JM, Giridih [U.O.T.]	Dhanbad	Addl. Civil Judge (Jr. Div.)- cum-JM, Dhanbad
15.	Ms. Megha Priyanka Lakra, Addl. CJ (Jr. Div.)-cum- JM, Giridih [U.O.T.]	Dhanbad	Addl. Civil Judge (Jr. Div.)- cum-JM, Dhanbad
16.	Ms. Kriti Kumari Burnwal, SDJM, Godda [U.O.T.]	Hazaribagh	Addl. Civil Judge (Jr. Div.)- cum-J.M., Hazaribagh
17.	Ms. Shivani Sharma, Addl. CJ (Jr. Div.)-cum-JM, Hazaribagh [U.O.T.]	Dhanbad	Addl. Civil Judge (Jr. Div.)- cum-JM, Dhanbad
18.	Ms. Nikhat Ayesha, Addl. CJ (Jr. Div.)-cum-JM, Hazaribagh [U.O.T.]	Giridih	Addl. Civil Judge (Jr. Div.)- cum-JM, Giridih
19.	Mr. Mohit, JM-cum-Judge I/c, Hazaribagh [U.O.T.]	Bokaro	Addl. CJ (Jr. Div.)-cum-JM, Bokaro
20.	Ms. Shristi Kumari, Addl. CJ (Jr. Div.)-cum-JM, Hazaribagh [U.O.T.]	Bokaro	Addl. CJ (Jr. Div.)-cum-JM, Bokaro
21.	Ms. Purnima Tirkey, Addl. CJ (Jr. Div.)-cum-JM, Hazaribagh [U.O.T.]	Ranchi	Addl. Civil Judge (Jr. Div.)- cum-JM, Ranchi
22.	Ms. Kanchan Kumari, SDJM-cum-PM, JJ Board, Jamshedpur [U.O.T.]	Ranchi	Addl. Civil Judge (Jr. Div.)- cum-JM, Ranchi
23.	Ms. Shree Priya, Addl. CJ (Jr. Div.)-cum-JM, Jamshedpur [U.O.T.]	Giridih	Addl. Civil Judge (Jr. Div.)- cum-JM, Giridih
24.	Mr. Numan Khan Azam, Addl. CJ (Jr. Div.)-cum- JM, Jamshedpur [U.O.T.]	Ranchi	Addl. Civil Judge (Jr. Div.)- cum-JM, Ranchi
25.	Ms. Jyotsna Pandey, Addl. CJ (Jr. Div.)-cum-JM, Jamshedpur [U.O.T.]	Koderma	Addl. Civil Judge (Jr. Div.)- cum-JM, Koderma





26.	Mr. Alok Ojha, Addl. CJ (Jr. Div.)-cum-JM, Jamshedpur [U.O.T.]	Rajmahal (Sahebganj)	Addl. Civil Judge (Jr.Div.)-cum-J.M., Rajmahal (Sahebganj)
27.	Ms. Ekta Saxena, Addl. CJ (Jr. Div.)-cum-JM, Jamshedpur [U.O.T.]	Ranchi	Addl. Civil Judge (Jr.Div.)-cum-J.M., Ranchi
28.	Ms. Namita Minz, Addl. CJ (Jr. Div.)-cum-JM, Jamshedpur [U.O.T.]	Koderma	Addl. Civil Judge (Jr.Div.)-cum-J.M., Koderma
29.	Mr. Arvind Kumar No. 3, Judge I/c-cum-JM, Jamtara [U.O.T.]	Jamshedpur	Addl. Civil Judge (Jr.Div.)-cum-J.M., Jamshedpur
30.	Ms. Puja Kumari Lal, JM-cum-PM, JJ Board, Lohardaga [U.O.T.]	Jamshedpur	Addl. Civil Judge (Jr.Div.)-cum-J.M., Jamshedpur
31.	Mr. Raj Kalyan, SDJM-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Lohardaga [U.O.T.]	Godda	Addl. Civil Judge (Jr.Div.)-cum-J.M., Godda
32.	Ms. Smriti Tripathi, Addl. CJ (Jr. Div.)-cum-JM, Ramgarh [U.O.T.]	Giridih	Addl. Civil Judge (Jr.Div.)-cum-J.M., Giridih
33.	Mr. Khalid Rasheed Ali Ahmed, J.M.-cum-Judge I/c, Ramgarh [U.O.T.]	Godda	Addl. Civil Judge (Jr.Div.)-cum-J.M., Godda
34.	Ms. Samar Afshan, Addl. CJ (Jr. Div.)-cum-JM, Ranchi [U.O.T.]	Dhanbad	Addl. Civil Judge (Jr.Div.)-cum-J.M., Dhanbad
35.	Ms. Shradha Bhushan, Addl. CJ (Jr. Div.)-cum-JM, Ranchi [U.O.T.]	Gumla	Addl. Civil Judge (Jr.Div.)-cum-J.M., Gumla
36.	Md. Mahaboob Alam, JM, Rajmahal (Sahebganj) [U.O.T.]	Giridih	Addl. Civil Judge (Jr.Div.)-cum-J.M., Giridih
37.	Mr. Prateek Raj, Addl. Civil Judge (Jr.Div.)-cum-J.M, Gumla [U.O.T.]	Gumla	Addl. Civil Judge (Jr.Div.)-cum-J.M.-cum-Judge Incharge, Gumla

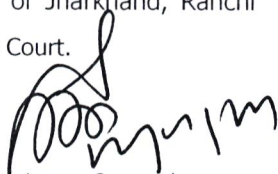
The concerned Principal District and Sessions Judges including the Judicial Commissioner, Ranchi are hereby directed to ensure the transfer of Civil Cases to this court as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,  
Sd/- Mohammad Shakir  
Registrar General

Memo No. 1471 /Apptt.

Dated Ranchi the 12<sup>th</sup> April, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the concerned Principal District & Sessions Judges and the Judicial Commissioner, Ranchi for information and (**communication to the Officers concerned**)/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**  
**THE 12<sup>TH</sup> APRIL, 2024**

**No. 114 A:** The Judicial Officer named in Column no. 2 of the table below is transferred and posted as Railway Judicial Magistrate to try cases under the Indian Railways Act and under the R.P. (U.P.) Act at the respective Railway Court mentioned in Column No. 4 of the table, which he is competent to try under the Code of Criminal Procedure, 1973 (Act 2 of 1974).

In exercise of powers conferred under Sub-Section 3 of Section 11 of the Code of Criminal Procedure, 1973, the High Court has been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon the officer named in Column no. 2 for the territorial jurisdictions mentioned against his name, given in Column no. 3 of the table below.

The officer is also vested with the powers conferrable on a Judicial Magistrate of the 1<sup>st</sup> class to try summarily the cases under the Indian Railways Act, as are covered under Section 260 of the Code of Criminal Procedure, 1973. He is also conferred with the powers to take cognizance of such cases which he has been authorized to try in his respective territorial jurisdictions: -

<b>Sl. No.</b>	<b>Name of the officer with designation and present place of posting</b>	<b>Name of the station where he would be posted in the Court of Railway Judicial Magistrate</b>	<b>Jurisdictions for which power is being vested</b>
<b>01</b>	<b>02</b>	<b>03</b>	<b>04</b>
1.	Mr. Rishi Kumar, Railway JM, Porahat (Chaibasa)	Dhanbad as Additional Railway Magistrate	Bokaro
2.	Mr. Manoj Kumar, Railway Judicial Magistrate, Daltonganj	Dhanbad	Dhanbad, Koderma, Chatra and Giridih
3.	Mr. Ankit Kumar Singh, Railway JM, Dhanbad.	Porahat (Chaibasa)	East Singhbhum, West Singhbhum, Saraikela-Kharsawan and Ranchi
4.	Mr. Pragyesh Nigam, Addl. Railway J.M. Dhanbad.	Daltonganj.	Palamau, Latehar, Garhwa, Chatra and Hazaribagh
5.	Mr. Rahul Kumar, Civil Judge (Jr. Div.)-cum-Judge I/c-cum-JM, Latehar.	Sahibganj.	Sahebganj, Pakur and Godda

By order of the Court,

Sd/- Mohammad Shakir

Registrar General

**Memo No.** 1472 /Apptt

**Dated Ranchi the 12<sup>th</sup> April, 2024**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the General Manager (Security), Eastern Railway, Kolkata, East Central Railway, Dhanbad and South Eastern Railway, Kolkata/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court / the concerned Principal District & Sessions Judges and Judicial Commissioner, Ranchi for information and communication to the Officer concerned and the concerned Railway Magistrate [communication to all concerned Railways Authorities.].

Registrar General